

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Date: 21-02-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Appeal No.149 of 2016 (SZ)	Puducherry Environment Protection Association, Rep., by its Secretary, K.Irisappan Koodapakkam and Post Vs Union of India, Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 2 others	M/s.Yogeshwaran.A Counsel for Appellant M/s.Syed Nurullah Sheriff for R1 M/s.Sathya Bama for R2 M/s.T.Sai Krishna for R3	26-03-2019
2	Appeal No.93 of 2017 (SZ)	Ajayaghosh, Kozhikode, Kerala Vs State Environment Impact Assessment Authority, Rep., by its Member Secretary, Kerala and 4 others	M/s. Harish Vasudevan Counsel for Appellant M/s.Vidyalakshmi Vipin for R1,R2 M/s. E.K.Kumaresan for R3 M/s. P.B.Sahasranamam for R4,R5	26-03-2019
3	Appeal No.141 of 2013(SZ)	M. Jeeva Vs Union of India, The Ministry of Environment And Forests, New Delhi and Others	M/s. T. Mohan A. Yogeshwaran Counsel for Appellant M/s.M.R.Gokul Krishnan for R1 M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan for R4	26-03-2019

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